

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4222  
ANSWERED ON:25.08.2004  
CENTRAL VIGILANCE COMMISSION  
Kaushal Shri Raghuvir Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether Hon`ble Members of Parliament`s concern regarding increasing threat of corruption in administration resulted in the constitution of Central Vigilance Commission but this Commission files those complaints and information with regard to malpractices and misconduct which are anonymous or pseudonymous;
- (b) whether in view of the above the Vigilance Commission is unable to achieve its objectives inspite of having concrete facts of the case;
- (c) whether the Government proposes to extend the jurisdiction of the Commission so that it may investigate the complaints/information as mentioned above;
- (d) the number of such information received in the last five years including the current session which the commission has filed on the basis of their being pseudonymous or anonymous the department-wise details thereof; and
- (e) the details of the complaints investigated by the Commission in the last five years including the current session?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b) & (c): Central Vigilance Commission has informed that as per its complaint handling policy, no action is required on anonymous and pseudonymous complaints. However, where the Commission is of the opinion that it contains serious allegation and there are verifiable facts, it sends the same as source information to the concerned organization of the Central Bureau of Investigation (CBI) for investigation and appropriate action. The Chief Vigilance Officer (CVO) can also investigate specific allegations contained in anonymous/pseudonymous complaints but with the prior approval of the Commission.

(d) & (e): According to the Central Vigilance Commission, it has filed 28,423 complaints, being pseudonymous or anonymous and has sent 2,735 complaints for investigation and reports during the years 2000 to 2004 (upto July, 2004)